

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Tamilnadu Industrial Investment Corporation Ltd
-Vs-
Sleek Textiles Industries Ltd

MAIN PETITION NUMBER : CP/17(CHE)2022
(IA/MA) APPLICATION NUMBERS

IA(CA)/78(CHE)/2024

ORDER

Present: Mr. Jerin Asher Sojan, Ld. Counsel for Petitioner.
Mr. A.G.Sathyannarayana, Ld. Counsel for Liquidator.

Heard.

The petition relating to Oppression and Mismanagement has been filed by Tamil Nadu Industrial Investment Corporation Ltd in the capacity as preferential shareholder.

The petition as to the voluntary liquidation of M/s. Sleek Textiles Industries Ltd is pending before Court-II. In MA/56/2021, Court-II vide order dated 07.03.2024 had directed the Tamil Nadu Industrial Investment Corporation Ltd to handover the original title deeds to the Liquidator within two weeks.

We are informed that till date the original title deeds are not handed over.

IA(CA)/78(CHE)/2024 has been filed seeking stay of the order dated 07.03.2024 passed by the Court-II against the Applicant. A prayer is also made to recall / review of the order dated 07.03.2024.

This Tribunal having parallel jurisdiction does not have any such authority as prayed for in the application. The appropriate recourse is to approach the Court-II.

IA(CA)/78(CHE)/2024 being not maintainable is **dismissed**.

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At this stage, Affidavit of service placed before us, as per which R3 to R5 have been served on 05.04.2024.

Mr. A.G.Sathyannarayana submits that Mr. Sankar Varadharajan has been appearing in the matter for R3 to R5, but due to illness he is unable to make representation today. However, pleadings are complete.

It is seen that only the counter of R2 beside R1 is available on record.

List CP/17(CHE)2022 on **24.07.2024** for hearing.

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)